

**IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, DELHI**

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER &
SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

**ITA No.2811/Del/2025
(Assessment Year:2013-14)**

Rajbir Singh 1625A, The Magnolias, DLF City, Phase-V, Gurgaon Haryana – 122009	Vs.	ACIT, Central Circle-19 ARA Centre, Jhandewalan, New Delhi – 110055
स्थायीलेखासं./जीआइआरसं./PAN/GIR No: AAUPS2176H		
Appellant	..	Respondent

Appellant by :	Sh. Sibtain Raza, AR
Respondent by :	Sh. Rajesh Kumar Dhanesta, Sr. DR

Date of Hearing	13.01.2026
Date of Pronouncement	16.01.2026

ORDER

PER ANUBHAV SHARMA, JM:

This appeal is preferred by the Assessee against the order dated 27.02.2025 of the Ld. CIT(A)-27, Delhi (hereinafter referred as Ld. First Appellate Authority or in short Ld. ‘FAA’) in DIN & Order No :

ITBA/APL/S/91/2024-25/25/1073780701(1) arising out of the order dated 18.12.2019 passed u/s 143(3) r.w.s 147 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') by the ACIT, Circle 5(2) for AY: 2013-14.

3. At the very out, the Ld. Counsel appearing for the assessee filed application for withdraw as follows:

“For the above said appeal we have to submit that the above-mentioned appeal was filed online. However, while filing the appeal, we did not generate Form 36, and inadvertently, Form 36 for the A.Y 2012-13 was attached while uploading the documents. We came to know about this discrepancy after receiving defective notice from ITAT. Since, Form 36 could not be generated, we had filed another appeal vide ITA No: 3104/del/2025 on 09/05/2025. The second appeal, filed on 09/05/2025, has already been heard and the order has been passed on 14/11/2025. Hence the above-mentioned appeal has become infructuous and we would like to withdraw the above- mentioned appeal.”

4. The appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 16.01.2026

Sd/-
(Manish Agarwal)
ACCOUNTANT MEMBER

Sd/-
(Anubhav Sharma)
JUDICIAL MEMBER

Dated 16.01.2026
Rohit, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI